# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY RAJYA SABHA

### UNSTARRED QUESTION NO. 898

TO BE ANSWERED ON 22-12-2017

#### ISSUANCE OF AADHAAR TO PERSONS WITH DISABILITIES

### 898. SHRIMATI AMBIKA SONI: DR. T. SUBBARAMI REDDY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether hundreds of Aadhaar applicants with disabilities have not been issued Aadhaar cards, in spite of making multiple attempts;
- (b) whether separate arrangements have been made for persons with disabilities, including those with cerebral palsy, for issuing of Aadhaar cards;
- (c) whether enrolment agencies/ operators have been sensitized regarding persons with disabilities and those having partial or no biometrics;
- (d) if so, the details thereof; and
- (e) whether any modified software is being developed for persons with disabilities, if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ALPHONS KANNANTHANAM)

- (a) and (b): No Sir. Every resident, including persons with disability/ missing biometrics, is eligible for Aadhaar. Aadhaar (Enrolment & Update) Regulations, 2016 contain detailed guidelines for Aadhaar enrolment of all categories of residents including those with disabilities.
- (c) and (d): UIDAI organises training and sensitization workshops for enrolment agencies/operators on various issues of enrolment, from time to time.
- (e): The existing software for Aadhaar enrolment is capable of catering to all categories of residents.

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